

HIGH COURT OF DELHI, NEW DELHI

No. 16 /Rules/DHC

Dated: 07/12/2009

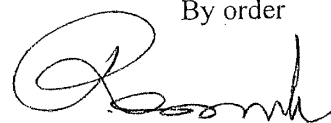
PRACTICE DIRECTIONS

Hon'ble the Chief Justice has been pleased to issue the following practice directions :

In a Petition filed under Section 9 of the Arbitration & Conciliation Act, 1996, it shall be mandatorily mentioned that no other petition on the same cause of action has been filed in any other Court.

The Practice Direction will come into force immediately.

By order



(RAKESH KAPOOR)

REGISTRAR GENERAL

Endst. No. 42134-54 /Rules/DHC

Dated: 07/12/09

Copy forwarded for information and necessary action to :-

1. Secretary (Law & Justice), Govt. of NCT of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
2. The District & Sessions Judge, Delhi.
3. The Secretary Bar Council of India, Delhi.
4. The Secretary Bar Council of Delhi, Delhi.
5. The President/Secretary, Supreme Court Bar Assn., Supreme Court of India, New Delhi.
6. The President/Secretary, Delhi High Court Bar Assn., Delhi High Court, New Delhi.
7. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/Karkardooma Courts/Rohini Courts/Dwarka Courts.
8. The Secretary, Supreme Court Legal Aid & Advice Committee.
9. The Member Secretary, Delhi Legal Services Authority, Patiala House Courts, New Delhi.
10. The Secretary, High Court Legal Aid & Advice Committee.
11. The Secretary, District. Court Legal Aid & Advice Committee, Tis Hazari, Delhi.
12. Librarian, Tis Hazari Courts/Patiala House Courts/Karkardooma Courts/Rohini Courts/Dwarka Courts
13. PAs to Registrar General/ Registrar (Admn)/ Registrar (Protocol)/ Registrar (Vig.)/ Registrar (Org.)/ Registrar (Appl.)/ Registrar (Gen.Admn.), Delhi High Court, New Delhi.
14. Registrar-cum-Secretary to Hon'ble the Chief Justice.
15. All Joint Registrars/Deputy Registrars/Assistant Registrars, Delhi High Court.
16. Joint Registrar (Computers) for uploading the Notification on the website of this Court.
17. Private Secretaries to Hon'ble Judges for kind perusal of His Lordships.
18. Librarian, Delhi High Court.
19. Administrative Officers (Judicial)/Court Masters, Delhi High Court.
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*for updation
on website*

L.K. Gaur
(L.K.GAUR)

JOINT REGISTRAR (RULES)